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## **R.S. Poultry Supplier Vs ITO**

## Income Tax Appeal No. 857/DEL/2020

**Court:** Income Tax Appellate Tribunal (Delhi SMC Bench)

Date of Decision: April 22, 2022

Acts Referred:

Income Tax Act, 1961 â€" Section 131, 133A, 145(3), 148

Hon'ble Judges: Challa Nagendra Prasad, J

Bench: Single Bench

Advocate: Om Prakash

Final Decision: Partly Allowed

**Judgement**